

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Con. Petn.(C) 123/2011 In CA No. 1357/2003  
(For prel.hearing)

BIHAR FIN. SER. HOUSE CONSTRN. COOP.ST.LTD.

Petitioner(s)

VERSUS

ANUP MUKHERJEE

Respondent(s)

(With appln. for exem. from filing OT)

Date: 06/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI  
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Mr. A.K.Srivastava,Sr.Adv.  
Mr. A.P.Sahay,Adv.  
Mr. Himanshu Shekhar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice, returnable within 8 weeks.

Personal appearing of respondent is exempted till  
further orders.

[SUMAN WADHWA]  
COURT MASTER

[SNEH LATA SHARMA]  
COURT MASTER